

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP No. 46/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2021**

Name of the Company: Union of India
V/s
NK Proteins Pvt Ltd

Section 271(1)(e) r.w., 272(c) of the Companies Act,
2013 r.w. 243 of the Companies Act, 1956.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Kshitij, advocate, appeared on behalf of the Petitioner and requesting for time due to some personal difficulty.


The prayer is allowed.

Mr. Raheel Patel, advocate, appeared on behalf of the Respondent.

List the matter on 30.03.2021.


**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 23rd day of February, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**